

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 13  
(IB)-1248(PB)/2018

**IN THE MATTER OF:**

Shinoj Koshy

.... Applicant/petitioner

v.

M/s. Granite Gate Properties P Ltd.

.... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 24.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP:-

Dr. U.K. Chaudhary, Sr. Adv. with Mr. M.K Garg,  
Mr. B.L. Satija, Ms. Kriti, Advs for IRP.

**ORDER**

**CA-1905(PB)/2019:-**

Dr. U.K Chaudhary, learned senior counsel after obtaining instructions, seeks and is granted five days time to press the present application.

List on 30.09.2019.

**CA-1904(PB)/2019:-**

Notice of the application be issued to the non-applicant for 30.09.2019.

Process dasti as well. Liberty is also granted to serve through other processes including e-mail.

List the matter on 30.09.2019.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**